

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MASTERMIND COMMODEAL PRIVATE LIMITED**

|    |                                                                                               |                                                                                                                                                                                                                          |
|----|-----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                      | Mastermind Commodeal Private Limited                                                                                                                                                                                     |
| 2. | Date of Incorporation of Corporate Person                                                     | 30 <sup>th</sup> December, 2008                                                                                                                                                                                          |
| 3. | Authority Under Which Corporate Person is Incorporated /Registered                            | Registrar of Companies, West Bengal                                                                                                                                                                                      |
| 4. | Corporate Identity Number                                                                     | U51909WB2008PTC131583                                                                                                                                                                                                    |
| 5. | Address of The Registered Office of Corporate Person                                          | 34A, Metcalfe Street, Kolkata-700 013, West Bengal                                                                                                                                                                       |
| 6. | Liquidation Commencement Date of Corporate Person                                             | 27 <sup>th</sup> November, 2020                                                                                                                                                                                          |
| 7. | Name, address, E-mail address, Telephone Number and The Registration Number of The Liquidator | Shri Hanuman Mal Choraria<br>14/2 Old China Bazar Street, 4 <sup>th</sup> Floor, Room No. 401, Kolkata-700 001.<br>E-Mail: hmchoraria@gmail.com<br>Tel: 98300 58715<br>IPA Reg. No. IBBI/IPA-002/IP-N00079/2017-18/10210 |
| 8. | Last Date for Submission of Claims                                                            | 27 <sup>th</sup> December, 2020                                                                                                                                                                                          |

Notice is hereby given that Mastermind Commodeal Private Limited has commenced voluntary liquidation on Friday, 27<sup>th</sup> November, 2020.

The stake holders of Mastermind Commodeal Private Limited are hereby called upon to submit a proof of their claims, on or before 27<sup>th</sup> December, 2020, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Hanuman Mal Choraria**  
**(Liquidator)**

Date: 30<sup>th</sup> November, 2020  
Place: Kolkata

**Mother Dairy Calcutta  
P.O.-Dankuni Coal Complex  
Dist. : Hooghly, (WB),  
Pin-712310**

**CORRIGENDUM**

The e-Tender No-PUR/  
TENDER-019/PPMT/SM/  
Dated-30.10.2020 for  
Engagement of Transport  
Contractor for Polypouch  
Milk Transportation which  
was published on 02.11.2020,  
is hereby added/modified  
some clauses. Please visit  
[www.wbtenders.gov.in](http://www.wbtenders.gov.in) &  
[www.motherdairycalcutta.com/tender](http://www.motherdairycalcutta.com/tender) for details.

**Chief General Manager**

**Business Standard  
KOLKATA EDITION**

Printed and Published by Joydeep  
Chakraborty on behalf of Business  
Standard Private Limited and printed at  
Saraswati Print Factory Pvt. Ltd. 789,  
Chowbhaga west, P.O.Tiljala, Kolkata-700  
105 and published at 4/1, Red Cross  
Place, 3rd Floor, Kolkata-700 001

Editor : Shyamal Majumdar

RNI NO: 27042/1975

| SCHEDULE I<br>FORM A<br>PUBLIC ANNOUNCEMENT<br>(Regulation 14 of the Insolvency and Bankruptcy Board of India<br>(Voluntary Liquidation Process) Regulations, 2017)<br>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>MASTERMIND COMMDEAL PRIVATE LIMITED |                                                                                                                                                                                                                    |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of Corporate Person                                                                                                                                                                                                                            | Mastermind Commodeal Private Limited                                                                                                                                                                               |
| 2. Date of Incorporation of Corporate Person                                                                                                                                                                                                           | 30th December, 2008                                                                                                                                                                                                |
| 3. Authority under which Corporate Person is Incorporated /Registered                                                                                                                                                                                  | Registrar of Companies, West Bengal                                                                                                                                                                                |
| 4. Corporate Identity Number                                                                                                                                                                                                                           | U51909WB2008PTC13158334A,                                                                                                                                                                                          |
| 5. Address of the Registered Office of Corporate Person                                                                                                                                                                                                | Metcalfe Street, Kolkata- 700 013,<br>West Bengal                                                                                                                                                                  |
| 6. Liquidation Commencement Date of Corporate Person                                                                                                                                                                                                   | 27th November, 2020                                                                                                                                                                                                |
| 7. Name, address, E-mail address, Telephone Number and The Registration Number of The Liquidator                                                                                                                                                       | Shri Hanuman Mal Choraria<br>14/2 Old China Bazar Street, 4th Floor,<br>Room No. 401, Kolkata-700 001.<br>E-Mail: hmchoraria@gmail.com<br>Tel: 98300 58715<br>IPA Reg. No.<br>IBBI/IPA-002/IP-N00079/2017-18/10210 |
| 8. Last Date for Submission of Claims                                                                                                                                                                                                                  | 27th December, 2020                                                                                                                                                                                                |

Notice is hereby given that Mastermind Commodeal Private Limited as commenced voluntary liquidation on Friday, 27th November, 2020.  
The stakeholders of Master mind Commodeal Private Limited are hereby called upon to submit a proof of their claims, on or before 27th December, 2020, to the Liquidator at the address mentioned against item 7.  
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata  
Date: 30th November, 2020

Sd/-  
Hanuman Mal Choraria  
(Liquidator)

**KABIRDAS INVESTMENTS LIMITED**  
(CIN: L65993WB1974PLC157598)  
Regd. Office: Azimganj House, 7, Camac Street, 5th Floor,  
Unit No. 3B, Kolkata-700017, Tel: (033) 2282 5513,

**Adver  
Comp  
Con**

A petition/applc  
Act, 2013, for a  
Impex Private L  
Securities Priv  
the 27th day of  
before Kolkata B  
Any person de  
application/refer  
his intention, sig  
so as to reach th  
date fixed for th  
seeks to oppose  
-tion or a copy o  
of the petition/ap  
to any person re  
for the same.

Dated 28/11/20

**FORM G**

|                                                           |  |
|-----------------------------------------------------------|--|
| 1. Name of the corporate                                  |  |
| 2. Date of incorporation of                               |  |
| 3. Authority under which incorporated / registered        |  |
| 4. Corporate identity number / identification number of   |  |
| 5. Address of the registered office (if any) of corporate |  |
| 6. Insolvency commencement date of corporate debtor       |  |
| 7. Date of invitation of experts                          |  |
| 8. Eligibility for resolution of section 25(2)(b) of the  |  |
| 9. Norms of ineligibility ap                              |  |

কলকাতা সোমবার ৩০ নভেম্বর ২০২০

এক বছর আগে। এখনও তা কার্যকরী করা হচ্ছে না। কিন্তু কেন্দ্র সরকার তা নিয়ে যদি গড়মসি করে, তা হলে মতুয়ারাও তাদের অধিকার আদায় করার জন্য অন্যরকম ভাববেন। প্রয়োজন হলে নিজস্ব রাজনৈতিক দল গড়ে মতুয়ারা তাদের অধিকার আদায় করে নেবেন।

এদিকে, শান্তনু ঠাকুরের এই দাবির বিরোধিতা করে মমতা বালা ঠাকুর বলেন, 'সিএএ চালু হলে মতুয়ারা বেনাগরিক হবেন। মতুয়ারা জন্মসূত্রে, বসবাসের সূত্রে এ দেশের নাগরিক। মতুয়া সম্প্রদায়ের মানুষের দাবি ছিল নিঃশর্ত নাগরিকত্বের। প্রতিশ্রুতি স্বত্বেও কেন্দ্রের বিজেপি সরকার তা দেয়নি। তাই এখন বিজেপি থেকে মখ ফেরাচ্ছেন মতুয়ারা। এই রাজ্যে সিএএ লাগু করার চেষ্টা হলে ধর্মীয় বসাহবে।'



স্বাস্থ্যবিধির তোয়াক্কা না করেই বিজেপি-র জেলা সভাপতি শঙ্কর চ্যাটার্জির নেতৃত্বে মাস্ক ছাড়াই বাইক মিছিল। রবিবার। বারাসতে।  
ছবি: ভবতোষ চক্রবর্তী

**KOLKATA MUNICIPAL CORPORATION e - TENDER**

**ABRIDGED NIT**

The **Director General (Civil), KMC** invites tender online percentage rate two bid system for the following works:

(1) NIT No.: KMC/DG(Civil)/BR-XIV/128/035/2020-21 (1st Call)  
Name of work: Maintenance of road at different places of  
Dr. A.K.Paul Road & bye lane, B.B.Sengupta Road & Parul  
Pucca Road etc. In ward no. 128. Estimate Amount(Including  
GST & CESS): ₹ 5,65,879.74. Earnest Money: ₹ 11,400.00.  
Period of Completion: 30 days.

(2) NIT No.: KMC/DG(C)/BR-XVI/126/071/20-21

(2) NIT No.: KMCP/DCG/BR-XV/2020/12  
Name of work: **Renovation of Sarsuna KMCP School at Jadav Ghosh Road, Sarsuna, Kolkata - 700061 in ward no. 126.** Estimate Amount(Including GST & CESS): **₹ 9,56,018.20.** Earnest Money: **₹ 20,000.00.** Period of Completion: **45 days.** Last date and time of submission of Bid : **17.12.2020 at 12.00 Noon** (For Sl. No. 1) and **12.12.2020 at 12.00 Noon** (For Sl. No. 2). The Tender will be opened on : **18.12.2020 at 2.00 p.m.** (For Sl. No. 1) and **14.12.2020 at 12.00 Noon** (For Sl. No. 2). The bid forms and other details will be available on and from : **04.12.2020 (12.00 Noon)** (For Sl. No. 1) and **04.12.2020 (5.00 p.m.)** (For Sl. No. 2). from the website : <http://www.etender.wb.nic.in>.

The Director General (Mech.) Roads, KMC invites tender online percentage rate two bid system for following work:  
NIT No.: KMC/ASPH/PB/TD-07/2020-21

NIT No.: KMC/ASPH/PB/ID-07/2020-21  
Name of work: **Continuation of Contractual Operation of Departmental Tipper Trucks (Eicher, Tata, Mahindra) of Roads Mechanical Department, P.B.** Estimated Cost : ₹ 9,68,267.52; Earnest Money: ₹ 20,000/-; Period of Completion: 182 days. Last Date and Time of submission of Bid : **18.12.2020 at 12.00 Noon.** The bid forms and other details are available on and from **28.11.2020 (after 09.00 a.m.)** from the website <https://etender.wb.nic.in>

## CORRIGENDUM

(4) NIT No -KMC/DG(BS)/BR-XII/106/19/20-21/BUSTEE,

१. लक्ष्मिजीव I

कर्म-६

प्रकाश विद्युत्

[ইনসলভেবিল অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ডেলাস্টারি লিমিটেডেশন প্রোসেস)  
রেগুলেশনস, ২০১৭-এর রেগুলেশন ১৪ অধীনে]

মাষ্টারমাইন্ড কমোডিস প্রাইভেট লিমিটেড-এর স্বার্থসুরক্ষার জন্য

|    |                                                                        |                                                                                                                                                                                                                           |
|----|------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| ১. | কর্পোরেট স্বাক্ষর নাম                                                  | মাস্তুরাইড কংমেটিভ প্রাইভেট লিমিটেড                                                                                                                                                                                       |
| ২. | কর্পোরেট স্বাক্ষর প্রতিষ্ঠার তারিখ                                     | ৩০ ডিসেম্বর, ২০০৮                                                                                                                                                                                                         |
| ৩. | যে কর্তৃপক্ষের অধীনে এই কর্পোরেট স্বাক্ষর প্রতিষ্ঠিত/ নিবন্ধীকৃত       | রেজিস্ট্রার অব কোম্পানিজ, পশ্চিমবঙ্গ                                                                                                                                                                                      |
| ৪. | কর্পোরেট স্বাক্ষর কর্পোরেট আইডেন্টিটি নম্বর                            | U19509WB2008PTC13158334A                                                                                                                                                                                                  |
| ৫. | কর্পোরেট স্বাক্ষর রেজিস্টার্ড অফিসের ঠিকানা                            | মেটাক্স ফ্লিড, কলকাতা-৭০০০১৩, পশ্চিমবঙ্গ।                                                                                                                                                                                 |
| ৬. | কর্পোরেট স্বাক্ষর লিফটাইডেশন শুরু তারিখ                                | ২৭ নভেম্বর, ২০২০                                                                                                                                                                                                          |
| ৭. | লিফটাইডেশনের নাম, ঠিকানা, ই-মেস আইডি, ফোন নম্বর এবং রেজিস্ট্রেশন নম্বর | শ্রী হুমুনা মল চোরারিয়া<br>১৭/২, শুভ দারনা বাগান রোড, পঞ্চম তল,<br>কুমার ৪০১, কলকাতা-৭০০০০১।<br>ই-মেস: hmchoraria@gmail.com<br>মোবাইল: ৯৮৩০০ ৪৮৭১৪<br>আফিসিএ রেজিস্ট্রেশন নম্বর:<br>IBBI/TPA-002/IP-N00079/2017-18/10210 |
| ৮. | দাবি পেশের শেষ তারিখ                                                   | ২৭ ডিসেম্বর, ২০২০                                                                                                                                                                                                         |

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, শুক্রবার, ২৭ নভেম্বর, ২০২০ তারিখ মাস্টারমাইন্ড কমেডিয়াল পাইলট প্রোগ্রামিং ইন্ড-এর জল্যাটরি শিকইডেশন শুরু হয়েছে।

প্রাইভেট লিমাটেড-এর ভাড়াদার লুইজেন্স জি বার্নার্ড  
এতদ্বারা গুপরের টেবিলে ক্রম নং ৭-তে উল্লিখিত প্রিকারার লিউইজেন্সের কাছে ২৭ ডিসেম্বর, ২০২০  
বা তার আগে তাদের দায়িত্বি স্বাধ্যাং প্রমাণ পেশ করার জন্য মাষ্টারমাইন্ড কমেডিল প্রাইভেট  
লিমিটেড-এর স্বার্থধারকদের প্রতি আহ্বান জানানো হচ্ছে।

আর্থিক কল্যাণভোগার্থে প্রাণসম্মত তাদের দাবিগুলি কেবলমাত্র ইলেকট্রনিক উপায়ে করা যেবে। বাকী সকল স্বার্থধারণকণ তাদের দাবি প্রমাণ সম্মত নিজেরা হাতে করে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন।

দাবির সপক্ষে মিথ্যা অথবা বিভ্রান্তিকর প্রমাণ দাবিল করলে জারমানা করা হতে পারে।

ज्ञानः कलकत्ता

তারিখ: ৩০ নভেম্বর, ২০২০

५१४-

इन्नुयान भन चोरारिया  
(निकुइडेटर)



এসএমইসি বালিগঞ্জ ব্রাঞ্চ,  
৫০এ, গড়িয়াহাট রোড, পঞ্চম তল,  
কলকাতা-৭০০ ০১৯



মোটরগাড়ির নিলাম বিক্রয়

এই ব্যাকের কাছে রেহনাবাহু ও দখল নেওয়া মোটরগাড়িগুলি প্রকাশ্য নিলামের মাধ্যমে ১০.১২.২০২০ বৃহস্পতিবার বিক্রি করা হবে। আর্থিক ক্রেতাদের উপরিলিখিত ওই স্থানে ১০.১২.২০২০ থেকে ১০.১২.২০২০ দুপুর ২টো থেকে বিকেল ৩টোয় নিজস্বের আসতে অনুরোধ করা হচ্ছে। এই প্রকাশ্য নিলাম বিকল ৪টো থেকে বিকল ৫টার মধ্যে এই টিকানায় আয়োজিত হবে: পঞ্চম তল, এসবিআই, এসএমইন, বালিগঞ্জ।

মোটরগাড়ির বিশদ বিবরণ

| ক্রম<br>নং | মোটরগাড়ির বিবরণ                                         | নির্বাহের<br>বছর | সংকীর্ণিত<br>মূল্য (₹) |
|------------|----------------------------------------------------------|------------------|------------------------|
| 1          | Hundai Motor Cab Xcent (Luxury Taxi) Reg No-WB 19 H 0487 | 2015             | Rs. 94,000/-           |
| 2          | TATA INDIGO ECS, Reg No-WB 04 G 8286                     | 2015             | Rs. 55,000/-           |
| 3          | TATA INDIGO ECS LS, Reg No-WB 04 H 1411                  | 2017             | Rs. 87,000/-           |
| 4          | TATA INDICA EV2 LS, BS IV Reg No-WB 04G 9545             | 2016             | Rs. 64,000/-           |
| 5          | TATA MANZA, Reg No-WB 19G-2651                           | 2014             | Rs. 72,000/-           |
| 6          | Tata Indigo ECS LS, Reg No-WB 04F 3466                   | 2012             | Rs. 18,000/-           |
| 7          | HYUNDAI/XCENT, Reg No-WB 05 3471                         | 2015             | Rs. 1,62,000/-         |
| 8          | Honda Amaze 1.5 E L/TAXI, Reg No-WB 04 H 1890            | 2016             | Rs. 79,000/-           |
| 9          | CHEVROLET BEAT TCDI, Reg No-WB 05 G 4365                 | 2017             | Rs. 2,02,000/-         |
| 10         | TOYOTA ETIOS GD, Reg No-WB 04 H 0869                     | 2017             | Rs. 2,97,000/-         |
| 11         | LP 912 TATA-BUS, Reg No-WB 19H 4345                      | 2016             | Rs. 3,08,000/-         |
| 12         | MARUTI ALTO 800 LXI, Reg No-WB 05 4962                   | 2017             | Rs. 34,000/-           |
| 13         | TOYOTA ETIOS GD, Reg No-WB 04 0866                       | 2017             | Rs. 2,22,000/-         |
| 14         | Swift Dzire Tour, Reg No-WB 19 J 1806                    | 2017             | Rs. 2,12,000/-         |
| 15         | Swift Dzire Tour, Reg No-WB 04 G 6612                    | 2015             | Rs. 1,70,000/-         |

যোগাযোগ-ব্রাহ্মের ভারপ্রাপ্ত তাপস মণ্ডল, মোবাইল নং 9674969449 এবং পরীক্ষিত কুমার, মোবাইল নং 9674719209 সবগুলি মেট্রিগাড়ি 'যেখানে আছে সেখানে' এবং 'যে অবস্থার রয়েছে সেভাবে' ভিত্তিতে

[illegible]

গ) দ্যাদার/বিভিন্ন সমাপ্তি হলে এই ব্যাঙ্ক কেবলমাত্র যোগ্য ক্ষেত্রের অনুকূলে বিক্রয় সম্পন্ন করার কথা ঘোষণা করবে এবং সংশ্লিষ্ট দরদাতাদের লিখিতভাবে সফল দরদাতার অনুকূলে নিলাম সম্পন্ন হওয়ার সাত দিনের

মধ্যে তা জানানো হবে।  
খ) ব্যাঙ্ক দ্বারা যেভাবে সফল দরদাতাকে বিক্রয় সম্পন্ন হওয়ার চিঠি পাওয়ার তারিখের ৭ দিনের মধ্যে এই ব্যাঙ্ককে বিক্রয়মূল্যের পরে অর্ধাধ (বায়না জমা সমন্বয়ক্রমে) ডিমাণ্ড ড্রাফট হিসেবে জমা দিতে হবে। যেহেতু